

Statement

The details of flats constructed/allotted by the DDA during the last three years are under :—

Sl.No.	Year	No. of flats constructed	No. of flats allotted*
1.	1988-89	23,931	32,147
2.	1989-90	21,012	25,445
3.	1990-91	8,846	15,092

In addition, 1356 flats were constructed/allotted during the last three years by the Slum department under Special Housing Registration Scheme, 1985.

*The figures of allotted units include those flats taken up for construction in the previous years and available for allotment during relevant years.

JHUGGI COLONIES IN CHANDIGARH

71. SHRI PAWAN KUMAR BANSAL : will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the number of houses and the total population staying in the various jhuggi colonies in Chandigarh;

(b) the number of such colonies which are without electricity and water connections; and

(c) the steps Government intend to take for improving the living conditions of the people in such colonies ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) According to the information received from the Union Territory Administration of Chandigarh, the number of houses in Jhuggis/labour colonies is 19210 and the total population of such colonies is 93890

(b) Street lighting and water stand posts have been provided in these colonies; and

(c) The Administration intends to improve the living conditions of the residents in such colonies by provision of facilities such as safe drinking water, street lighting, dispensaries, Sulabh Sauchalayas and serviced sites.

IMPACT OF EFFLUENTS ON MARINE LIFE IN NORTH BIHAR

72. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government are aware of spread of epidemic and dying of fishes and other marine forms of life due to the discharge of effluents into the river from Sugar mills and distilleries units in North Bihar; and

(b) if so, the corrective measures taken therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) No such report is available with the Government.

(b) Does not arise. However, a time-bound action plan for control of pollution from Sugar mills and distilleries has been prepared in consultation with the State Government. A notification has also been issued under which the major polluting units are required to meet the prescribed standards by December 31, 1991.

DR. B. R. AMBEDKAR BIRTH CENTENARY SAMAROH SAMITI

73. SHRI RAM VILAS PASWAN : Will the Minister of WELFARE be pleased to state :